

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

27

C.P. No. 93/2017

CORAM:

Present:

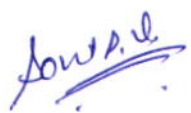
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Wam India Pvt.Ltd.

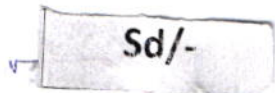
SECTION OF THE COMPANIES ACT: 441 of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
27	Sejal Soni	Company Secretary	

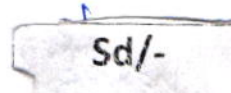
ORDER

CP No. 93/441/NCLT/MB/MAH/2017

At request of the professional appearing on behalf of the Petitioner, list this
matter on 07.03.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)